



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH

ORDER SHEET

Application No. OA 558 of 2005

Applicant (s) Budhiraam Sahasra Respondent (s) Union of India

Advocate for Applicant (s) M/s A.K. Pandey
A.K. Sahu
P.K. Samal
P.K. Beura

Advocate for Respondent (s) _____

NOTES OF THE REGISTRY

J.P.O. of 16/5/05 =
Filed.

For Registration.

Sh
17/5

Registered

17/5
01.07.05

17/5

For Admission stay
with U.A. 348/05 for
permission to prosecute
the case properly - copy
served.

Bench

ORDERS OF THE TRIBUNAL

REGISTER

17/5
Registered

Order dated 04.07.2005

By filing memo dated 04.07.2005,
Ld. Counsel for the applicant - seek permission
to withdraw this application with liberty to file
separate applications. Prayer is allowed.
The O.A. is disposed of as withdrawn.

Member B,

17/5
vile Chairman.